

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1147  
ANSWERED ON:04.03.2010  
LOSS SUFFERED BY AAI  
Dhruvanarayana Shri R.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Airports Authority of India has sought compensation from the Government for the revenue loss suffered due to closure of its operations at Hyderabad and Bangalore airports;
- (b) if so, whether the Government had earlier declined to issue Rs. 5000 crore worth of bonds (tax-free) to help AAI to meet its shortfall in revenue;
- (c) whether the private operators at Delhi and Mumbai share a substantial portion of their revenue with AAI;
- (d) if so, the quantum thereof; and
- (e) the number of airports owned and managed by AAI and the number of them operating profitably?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) & (b): No, Madam. However, Ministry of Finance has been requested to consider the proposal of Airports Authority of India (AAI) to issue Capital Gains Bonds of Rs.1500 crores under Section 54 EC of the Income Tax (IT) Act and tax free Bonds of Rs.4000 crores under Section 10 of the IT Act.
- (c) & (d) Yes, Madam. During 2008-09, the share of revenue from Delhi International Airport Limited (DIAL) and Mumbai International Airport Limited (MIAL) were Rs. 445.63 crores and Rs. 374.62 crores respectively.
- (e) There are 139 airports owned and managed by AAI. During the Financial Year 2008-09, 9 airports made profit [excluding 4 Joint Venture Companies (JVC) airports, namely DIAL, MIAL, Bangalore International Airport Limited (BIAL) and Hyderabad International Airport Limited (HIAL)].